

THE HIGH COURT OF TRIPURA
AGARTALA

No. F.4(37)-HC/Vol.II/2019-20/13570

Dated, Agartala, the 23rd September, 2020

NOTIFICATION

In partial modification of the earlier Notification vide No.F.4(37)-HC/Vol.II/2019-20/13396-418 dated Agartala the 18th September 2020, the Hon'ble High Court has been pleased to exempt Shri. Banka Bihari Singha, Head Clerk (Establishment), Office of the District & Sessions Judge, Dhalai Tripura Judicial District, Ambassa from participating in the **Online Training Program for DSA on 'eCourts Services and CIS 3.2'** (ECT-010-2020-DSA-East Zone 2) scheduled on **26th September 2020 at 09:15 AM to 04:15 PM.**

Sd/-

(D.M. Jamatia)

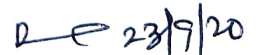
REGISTRAR GENERAL

No. F. 4(37)-HC/Vol.II/2019-20/13571-81

Dated, Agartala, the 23rd September, 2020

Copy to:-

1. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura, Agartala for His Lordship's kind appraisal.
2. The Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information. (Email: mhr-ecommittee@aij.gov.in)
3. **The District & Sessions Judge**, Dhalai Judicial District, Ambassa for information.
4. The Registrar (Judicial), High Court of Tripura.
5. The Registrar (Admn. P & M), High Court of Tripura.
6. The Joint Registrar, High Court of Tripura.
7. Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura.
8. **Shri. Banka Bihari Singha**, DSA, Court of the District & Sessions Judge, Dhalai Judicial District, Ambassa for information.
9. The System Analyst, High Court of Tripura, Agartala for uploading the said notification in the official website of the High Court of Tripura.
10. The Sr. System Officer, eCourts Services, High Court of Tripura for information and necessary action.
11. Concerned File.



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